



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,21st May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
1	WP(C)/2969/2021	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	ASSTT.S.G.I.
<b><u>DETENTION</u></b>				
2	I.A.(Civil)/1931/2020 WITH LCR in WP(C)/3927/2020 <b>WITH</b> WP(C)/3927/2020	REJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R P HAZARIKA	ASSTT.S.G.I.
		REJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R P HAZARIKA TUN RAJKHOWA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/968/2021 WITH LCR, FIXED	AKHLIMA @ AKLIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 21/05/2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court6@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1038/2021 B/O	PRANJAL SARMA <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
2	Bail Appln./1061/2021 B/O	JONGSER ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
3	Bail Appln./1072/2021 B/O	BASIR ALI @ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
4	Bail Appln./1100/2021 (PDF COPY), B/O	AMIT GUPTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
5	Bail Appln./1106/2021 (PDF COPY), B/O	KENARAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
<b>MOTION</b>				
6	AB/1329/2021 B/O	TAPAN MILI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
7	AB/1415/2021 (PDF COPY), B/O	BASU MANDAL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
8	AB/1416/2021 (PDF COPY), B/O	AHADALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
9	AB/1422/2021 (PDF COPY), B/O	SHAHZADA MOHAMMAD SHAHROOKH KHAN @ RAJU KHAN <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
10	AB/1424/2021 (PDF COPY), B/O	BHUPEN KALITA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR S HOQUE MR. J ALI MD R ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				

- |    |   |  |   |           |
|----|---|--|---|-----------|
| 11 | Bail Appln./859/2021<br>WITH SCANNED COPY OF CD &<br>STATUS REPORT, FIXED | DINESH KUMAR<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. D DAS SR. ADV<br>MR N J DAS             | PP, ASSAM |
| 12 | Bail Appln./1067/2021<br>(PDF COPY), FIXED                                | PRAKASH LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. S SHARMA<br>MS. P TALUKDAR              | PP, ASSAM |
| 13 | Bail Appln./1080/2021<br>(PDF COPY), FIXED                                | ROBINDRA GOALA @ ROBI SINGH<br><b>Versus</b><br>THE STATE OF ASSAM | MR. C K NATH<br>MR. S MUNIR<br>MS. S SAIKIA | PP, ASSAM |

**BAIL HEARING**

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|----|---|---|--|-----------|
| 14 | AB/706/2021<br>(SCANNED COPY OF CASE DIARY) | ABDUL BARI SHEIKH @ BOKKER AND 12<br>ORS<br><b>Versus</b><br>THE STATE OF ASSAM | MR H R A CHOUDHURY<br>MR. R ISLAM<br>MR. M HUSSAIN | PP, ASSAM |
| 15 | AB/1257/2021<br>FIXED                       | MD. NIZAM UDDIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. J C GOGOI<br>MR. K KALITA<br>MR B ISLAM        | PP, ASSAM |
| 16 | AB/1363/2021<br>(PDF COPY), FIXED           | FAIZULLA KHAN<br><b>Versus</b><br>THE STATE OF ASSAM                            | MS. T SOM<br>MR. P TELI                            | PP, ASSAM |
| 17 | AB/1377/2021<br>(PDF COPY), FIXED           | SORAB ALI AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. S M MOLLAH<br>MR. D N AMIN                     | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 21/05/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court11@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2856/2021 B/O (PDF COPY)	GAU GYAN FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J KINI MR J BARUA MR D. CHAKRABORTY	GA, ASSAM
2	WP(C)/2959/2021 FIXED	TRANS VIRTUAL PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	GA, ASSAM SC, GUWAHATI SMART CITY LTD.
3	WP(C)/2962/2021 B/O (PDF COPY)	TEWARI L.P. SCHOOL AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
<b>ADMISSION</b>				
4	WP(C)/5648/2020 B/O (PDF COPY)	ASHIQUE UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MR. K B JOTDER	GA, ASSAM SC, TRANSPORT SC, FINANCE SC, BTC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1010/2021 B/O	BIMALA KALITA <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
2	Bail Appln./1026/2021 B/O	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
3	Bail Appln./1036/2021 B/O	RAFIKUL HUSSAIN @ TULTUL <b>Versus</b> THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
4	Bail Appln./1102/2021	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
5	Bail Appln./1105/2021 B/O	PRADEEP GOGOI @ PRODIP GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
6	Bail Appln./1107/2021 B/O	SAMIUL ISLAM @ HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
7	AB/1425/2021 B/O	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
<b><u>MOTION</u></b>				
8	AB/1273/2021 B/O	RAJIBUL BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR H BHUYAN MR K BHUYAN	PP, ASSAM
9	AB/1341/2021	TAIZUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
10	AB/1408/2021 B/O	MD SHAHJAHAN SHIEKH @ SHAHJAHAN <b>Versus</b> STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
11	AB/1409/2021 B/O	MD AMZAD ALI AND 2 ORS <b>Versus</b> STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
12	AB/1421/2021 B/O	MOHIBUR RAHMAN @ MOHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM

**BAIL HEARING (BA)**

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| 13 | Bail Appln./647/2021<br>WITH LCR, FIXED              | SEIKH FARID @ SHEKH FARID AND 4<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S ISLAM<br>MR A HAWARI                                 | PP, ASSAM |
| 14 | Bail Appln./697/2021<br>WITH SCANNED COPY OF CD, B/O | PRADEEP KUMAR<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. S KALITA<br>MR. A GANGULY<br>MR P DAS<br>MS V SAIKIA   | PP, ASSAM |
| 15 | Bail Appln./875/2021<br>B/O                          | NIRANJAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR P SHARMAH<br>MR P SONOWAL<br>MR S B SINHA<br>MR. A DEKA | PP, ASSAM |
| 16 | Bail Appln./987/2021<br>FIXED                        | NAOREM ANAND MEITEI AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM          | MS RIMPI DUTTA   | PP, ASSAM |

**BAIL HEARING**

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|----|--|--|---|-----------|
| 17 | AB/932/2021<br>WITH SCANNED COPY OF CD &<br>STATUS REPORT, FIXED | FAKAR UDDIN CHOWDHURY<br><b>Versus</b><br>THE STATE OF ASSAM | MD. M H CHOWDHURY<br>MD T A CHOWDHURY<br>MR. V ACHUMI<br>MR MONZUR K<br>CHOWDHURY | PP, ASSAM |
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CRIMINAL SINGLE BENCH]**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	CrI.Pet./272/2021 B/O	TAHIDUL ALAM <b>Versus</b> THE UNION OF INDIA	MR Z KAMAR MR. R R KAUSHIK	SC, NCB
2	AB/1376/2021 (PDF COPY), FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
3	AB/1426/2021 (PDF COPY), B/O	SANJIB MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	AB/1430/2021 (PDF COPY), B/O	MARY HASDA <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS ANNA K P	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
5	Bail Appln./1058/2021 (PDF COPY), FIXED	MD. IJAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
6	Bail Appln./1060/2021	KHARGESWAR PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
7	Bail Appln./1068/2021 (PDF COPY), FIXED	AJJO ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
8	AB/955/2021 FIXED	NOZRUL ISLAM @ RAJESH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
9	AB/1139/2021 FIXED	NABAJIT BORAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM

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